

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Phone: 011-23353503; fax-23753923

To

Date: 9.4.2024

Shri Venkatesh,
Advocate for Petitioner, NTPC,
B-50, Defence Colony,
New Delhi- 110024,

Subject: Request for time extension in Petition No. 154/GT/2023 - reg.

Ref: Your request letter dated: 14.3.2024;

Sir,

With reference to your letter dated 14.3.2024 on the above subject, I am directed to inform that your request for extension of time for filing the amended petition has been granted and the same is extended till **30.4.2024**, after serving a copy to the Respondents.

2. The Respondents shall file their replies on or before **14.5.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, by **28.5.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with.
3. The matter shall be listed for hearing on **13.6.2024**.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All Respondents